

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.32580 of 2021

State of Odisha

....

Petitioner

Mr. J. Katikia

Additional Government Advocate

-versus-

Registrar General, Orissa High Court

....

Opposite Party

Mr. P.K. Muduli

Additional Government Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA**

**ORDER
16.11.2021**

Order No.

02. 1. Counter Affidavit is handed over in Court. Copy thereof be served on Mr. J. Katikia, learned Additional Government Advocate. By the next date the specific suggestions of the State be placed on record so that appropriate direction can be issued by the Court.
2. List on 6th December, 2021.

**(Dr. S. Muralidhar)
Chief Justice**

**(A.K. Mohapatra)
Judge**